

Categories	No.	Value (Rs. in '000)
Small Scale Industries . . .	4,194	11,97,63
Actual Users . . .	661	76,38
Export Promotion Schemes . . .	2,638	7,62,39
Registered Exporters . . .	1,387	5,11,07
Ad hoc including C.C.Ps. . .	84	94
Replacement . . .	18	81
TOTAL . . .	13,439	37,49,66

नेशनल कोल डेवलपमेंट कारपोरेशन द्वारा कोयला उत्पादन

* 27. श्री रेवती कांत सिंह : क्या इस्पात, खान और धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) नेशनल कोल डेवलपमेंट कारपोरेशन द्वारा अप्रैल, 1968 में कोयले का कुल कितना उत्पादन हुआ ;

(ख) गत वर्ष की तुलना में इस वर्ष उत्पादन में वृद्धि हुई है अथवा कमी; और

(ग) गत छः वर्षों के उत्पादन के आंकड़े क्या हैं ?

†[PRODUCTION OF COAL BY N.C.D.C.]

*27. SHRI REWATI KANT SINHA : Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) the total quantity of coal produced by the National Coal Development Corporation in April, 1968;

(b) whether the production has increased or decreased this year as compared to the production last year; and

(c) what are the figures of the production for the last six years?

इस्पात, खान और धातु मंत्रालय में राज्य मंत्री(श्री पी० सी० सेठी) : (क) राष्ट्रीय कोयला विकास निगम ने अप्रैल 1968 में

9.99 लाख मीट्रिक टन से अधिक कोयला उत्पादन किया ।

(ख) चालू वर्ष, 1968-69 के पहले तीन महीनों में उत्पादन, पिछले वर्ष के इन्ही महीनों की तुलना में अधिक था ।

(ग) पिछले छः वर्षों के उत्पादन के आंकड़े नीचे दिये गये हैं :—

वर्ष	उत्पादन (लाख मीट्रिक टन)
1962-63 . . .	84.2
1963-64 . . .	89.6
1964-65 . . .	82.4
1965-66 . . .	96.5
1966-67 . . .	94.9
1967-68 . . .	103.5

†THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) The National Coal Development Corporation produced over 9.99 lakh tonnes of coal in April, 1968.

(b) Production during the first three months of the current year 1968-69 was higher than the corresponding months of 1967-68.

(c) The figures of the production for the last six years are as follows :

Year	Production (Million tonnes)
1962-63 . . .	8.42
1963-64 . . .	8.96
1964-65 . . .	8.24
1965-66 . . .	9.65
1966-67 . . .	9.49
1967-68 . . .	10.35]

DEVELOPMENT OF HANDLOOM INDUSTRY

*28. SHRI SANDA NARAYANAPPA: Will the Minister of COMMERCE be pleased to state:

(a) whether any meeting of the Chief Ministers of Southern States and the representatives of Handloom Weavers was held at Bangalore this year, regarding development of handloom industry;

(b) if so, who presided over the meeting;

(c) what were the decisions taken in the meeting regarding the development of handloom industry and the weavers in general;

(d) whether these decisions have been implemented; and

(e) if the answer to part (d) above be in the negative, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir.

(b) The Deputy Prime Minister.

(c) No decisions were taken in the meeting. The general condition of the handloom industry and the measures which could be taken to help the industry were considered.

(d) and (e) Do not arise.

PROVISION FOR REVOLVERS WITH ATTENDANTS OF I CLASS AND ACC COACHES

*29. SARDAR NARINDAR SINGH BHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to provide the attendants of 1st Class and ACC coaches with revolvers or to replace them by police constables in order to check the incidence of theft and murders in the running trains; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No, Sir. There is no such proposal under consideration.

(b) Does not arise.

U.S.S.R EXPERT TEAM'S REPORT ON HEC, RANCHI

*30. SHRI M. R. VENKATARAMAN: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether the authorities of the Heavy Engineering Corporation, Ranchi have examined the report of the expert team from

USSR on Heavy Engineering Plant, Ranchi;

(b) if so, what are the details thereof;

(c) whether recommendations made by the experts have been considered by the authorities;

(d) if the answer to part (c) above be in the affirmative what decision has been taken on the recommendations;

(e) if no decision has been taken, when the decision is likely to be taken; and

(f) what are the reasons for delay in taking action on the recommendations?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Sir.

(b) to (f): A statement is placed on the Table of the House. [See Appendix LXV, Annexure No. 2]

REDUCTION IN RUNNING TIME OF G.T. EXPRESS

1. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the running time of the Grand Trunk Express is proposed to be further reduced so as to cover the distance between Madras and Delhi in about 36 hours; and

(b) if so, by what time the proposal is expected to be implemented?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) (a) No.

(b) Does not arise.

ELECTRIFICATION OF MADRAS-TRIVELLORE SUBURBAN SECTION

2. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a mass representation from the suburban area residents of the Madras city has been received for early electrification of Madras-Trivellore Section of the Southern Railway; and

(b) if so, whether it is proposed to be taken up during the Fourth Five Year Plan period?